

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI**

BEFORE THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH, MUMBAI.

TCP No. 306/I&BP/NCLT/MB/MAH/2017

In the matter of Section 433(e) of the I&BP Act, 2016

AND

IN THE MATTER OF PARAM WOOD MOULDING PVT. LTD.

CORAM : SHRI M.K. SHRAWAT  
Member (Judicial)

M/s. Niranjan Paints Pvt. Ltd. : Petitioner

Versus

M/s. Param Wood Moulding Pvt. Ltd. : Respondent.

Representative of the Petitioner : Shri Mayur V. Faria.

**ORDER**

1. The Learned Representative of the Petitioner is present and placed on record a withdrawal letter dated 15-06-2017 stating therein that the amount in dispute has already been received and the matter is settled out of Court, hence seeking permission to withdraw the Petition.
2. Granted.
3. Petition is dismissed as withdrawn.
4. To be consigned to records.

Date : 15-06-2017

Sd/-

**M.K. SHRAWAT**  
Member (Judicial)